

## 1. SUMMONING, SITTING AND PROROGATION OF THE VIDHAN SABHA

.....

The Fourteenth Punjab Vidhan Sabha was summoned by an Order of the Governor, dated 16th December, 2016, to meet for its Fifteenth Session in the Punjab Vidhan Sabha Hall, Vidhan Bhavan, Chandigarh, at 2.00 P.M. on Monday, the 19th December, 2016 and it adjourned sine-die on the same day i.e. the 19th December, 2016. It was later prorogued by an Order of the Governor, dated 3rd January, 2017.

During the Session, the Sabha held one sitting.

---

## 2. PROGRAMME OBSERVED

<b>Date</b>	<b>Programme observed</b>
Monday, the 19th December, 2016 (2.00 P.M. to 3.39 P.M.)	Obituary references to the deaths of – i.) Ms. J Jayalalithaa, Chief Minister of Tamil Nadu;  ii.) Sardar Avtar Singh Brar, Ex-Minister;  iii.) Sardar Devinder Singh Bajwa, Ex-Minister;  iv.) Sh. Hakam Singh, Freedom Fighter;  v.) Sh. Gurdyal Singh, Freedom Fighter;  vi.) Sh. Pritam Singh, Freedom Fighter;  vii.) Sh. Harchand Singh, Freedom Fighter;  viii.) Sh. Kulwant Singh, Freedom Fighter;  ix.) Sh. Tara Singh, Freedom Fighter;

---

Date	Programme observed
	x.) Sh. Teja Singh, Freedom Fighter;
	xi.) Sh. Chanan Singh, Freedom Fighter; and
	xii.) Martyr Hawaldar Sukhraj Singh.
	2. Announcements made by the Speaker/ Secretary regarding Panel of Chairmen/Bills.
	<b>3. Motion regarding suspension of certain Rules :-</b>
	"This House resolves that the current Session of the Punjab Vidhan Sabha (Punjab Legislative Assembly) being in the nature of Special Session to transact certain urgent and important Government Business, only Government Business be transacted during this Session and no other business whatsoever including Questions, Calling Attention Notices and any other business to be initiated by a Private Member be brought before or transacted in the House during the Session and all relevant Rules on the subject in the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly) do hereby stand suspended to that extent."
	(Carried unanimously)

Date	Programme observed
	<p>4. Motion under Rule 16 regarding adjournment of the House sine-die. (Carried)</p>
	<p><b>5. Legislative Business-</b></p>
	<p>i) The Punjab Water Supply and Sewerage Board (Amendment) Bill, 2016. (Passed)</p>
	<p>ii) The C.T. University Bill, 2016. (Passed)</p>
	<p>iii) The Punjab Ad hoc, Contractual, Daily Wage, Temporary, Work Charged and Outsourced Employees' Welfare Bill, 2016. (Passed)</p>
	<p>iv) The Punjab Regulation of Fee of Unaided Educational Institutions Bill, 2016. (Passed)</p>
	<p>v) The Punjab School Education Board (Amendment) Bill, 2016. (Passed)</p>
	<p>vi) The Punjab Bhagwan Valmik Ji Tirath Sthal (Ram Tirath) Shrine Board Bill, 2016. (Passed)</p>
	<p>vii) The Punjab State Commission for Women (Second Amendment) Bill, 2016. (Passed)</p>

<b>Date</b>	<b>Programme observed</b>
	viii) The Punjab Allotment of State Government Land Bill, 2016. (Passed)
	ix) The Punjab State Commission for Minorities (Third Amendment) Bill, 2016. (Passed)

### **3. PANEL OF CHAIRMEN**

On 17th December, 2016, the Speaker nominated the following Members to serve on the Panel of Chairmen under Rule 13(1) of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly) and an announcement was made by the Hon'ble Speaker in the House on the 19th December, 2016: -

1. Sardar Iqbal Singh Jhundani,
2. Sardar Gurpartap Singh Wadala,
3. Shri Brahm Mohindra, &
4. Shri Manoranjan Kalia.

### **4. OBITUARY REFERENCES**

References to the deaths of the following were made by the Hon'ble Speaker on the 19th December, 2016:-

1. Ms. J Jayalalithaa, Chief Minister of Tamil Nadu;
2. Sardar Avtar Singh Brar, Ex-Minister;
3. Sardar Devinder Singh Bajwa, Ex-Minister;

4. Sh. Hakam Singh, Freedom Fighter;
5. Sh. Gurdyal Singh, Freedom Fighter;
6. Sh. Pritam Singh, Freedom Fighter;
7. Sh. Harchand Singh, Freedom Fighter;
8. Sh. Kulwant Singh, Freedom Fighter;
9. Sh. Tara Singh, Freedom Fighter;
10. Sh. Teja Singh, Freedom Fighter;
11. Sh. Chanan Singh, Freedom Fighter; and
12. Martyr Hawaldar Sukhraj Singh.

All the Members stood in silence for two minutes as a mark of respect to the memory of the deceased.

-----

## **5. LEGISLATION**

The Sabha transacted Legislative Business on 19-12-2016.

### **I. Official Bills**

The Sabha passed nine Bills in all (including five Principal Bills and four Amending Bills). (Please see table).

### **II. Non-Official Bills**

NIL

-----

TABLE

Sr No.	Title of the Bill	Minister Introducing	Date of Introduction	Date of Consideration	Number of Speeches	Time taken in Minutes	Amendments Proposed	Amendments not moved/ withdrawn/ held out of order/ leave refused	Amendments Carried	Total time taken in minutes for the disposal of the Bills	Date of Passing	Remarks
1.	The Punjab Water Supply and Sewerage Board Bill 2016	Local Government Minister	19-12-2016	19-12-2016	SAD/BJP/(Treasury) INC ND	SAD/BJP/(Treasury) INC ND	SAD/BJP/(Treasury) INC ND	SAD/BJP/(Treasury) INC ND	4	19-12-2016		
2	The C.T. University Bill, 2016	Higher Education Minister	19-12-2016	19-12-2016	SAD/BJP/(Treasury) INC ND	SAD/BJP/(Treasury) INC ND	SAD/BJP/(Treasury) INC ND	SAD/BJP/(Treasury) INC ND	3	19-12-2016		

TABLE

Sr No	Title of the Bill	Minister Introducing	Date of Introduction	Date of Consideration	Number of Speeches	Time taken in Minutes	Amendments Proposed	Amendments not moved/ withdrawn/ held out of order/ leave refused	Amendments Carried	Total time taken in minutes for the disposal of the Bills	Date of Passing	Remarks
3	The Punjab Adhoc Contractual, Daily Wage, Temporary, Work Charged and Outsourced Employees' Welfare Bill, 2016	Parliamentary Affairs Minister	19-12-2016	19-12-2016	1	6	-	-	-	6	19-12-2016	
4	The Punjab Regulation of Fee of Unaided Educational Institutions Bill, 2016	Education Minister	19-12-2016	19-12-2016	1	3	-	-	-	3	19-12-2016	

Sr No	Title of the Bill	Minister Introducing	Date of Introduction	Date of Consideration	Number of Speeches	Time taken in Minutes	Amendments Proposed	Amendments not moved/ withdrawn/ held out of order/ leaver refused	Amendments Carried	Total time taken in minutes for the disposal of the Bills	Date of Passing	Remarks
5.	The Punjab School Education Board (Amendment) Bill, 2016	Education Minister	19-12-2016	19-12-2016	1	3	-	-	-	3	19-12-2016	
6	The Punjab Bhagwan Valmik Ji Tirath Sthal (Ram Tirath) Shrine Board, Bill, 2016	Tourism Minister	19-12-2016	19-12-2016	1	3	-	-	-	3	19-12-2016	
7.	The Punjab State Commission for Women (Second Amendment) Bill, 2016	Women & Child Development Minister	19-12-2016	19-12-2016	1	3	-	-	-	3	19-12-2016	



Sr No	Title of the Bill	Minister Introducing	Date of Introduction	Date of Consideration	Number of Speeches	Time taken in Minutes	Amendments Proposed	Amendments not moved/ withdrawn/ held out of order/ leaver refused	Amendments Carried	Total time taken in minutes for the disposal of the Bills	Date of Passing	Remarks
8	The Punjab Allotment of State Government Land Bill, 2016	Rural Development and Panchayats Minister	19-12-2016	19-12-2016	1	3	-	-	-	3	19-12-2016	
9	The Punjab State Commission for Minorities (Third Amendment) Bill, 2016	Parliamentary Affairs Minister	19-12-2016	19-12-2016	1	3	-	-	-	3	19-12-2016	

**6. SYNOPSIS OF BILLS PASSED BY THE VIDHAN SABHA**

1. The Punjab Water Supply and Sewerage Board (Amendment) Bill, 2016.  
(Introduced and passed on 19th December, 2016)

This Bill seeks to amend the Principal Act, so as to appoint Senior Vice-Chairman and Vice Chairman in the Punjab Water Supply and Sewerage Board for the smooth functioning of the Board and to facilitate better public interface.

- 
2. The C.T. University Bill, 2016.  
(Introduced and passed on 19th December, 2016)

This Bill seeks to establish and incorporate a University in the State of Punjab to be known as the C.T. University for the purposes of making provisions for instruction, teaching, education, research, training and related activities at all levels in disciplines of higher education including professional, medical, technical, general education, language and literature and to provide for the matters connected therewith or incidental thereto.

3. The Punjab Ad hoc, Contractual, Daily Wage, Temporary, Work Charged and Outsourced Employees' Welfare Bill, 2016.  
(Introduced and passed on 19th December, 2016)

This Bill seeks to provide for the regularization of services of Group 'A', 'B', 'C' and 'D' employees working on ad hoc, contractual, daily wage, temporary and work charged basis under the State Government or its entities and further to take on contract basis, the outsourced employees working under the State Government or its entities.

- 
4. The Punjab Regulation of Fee of Unaided Educational Institutions Bill, 2016.  
(Introduced and passed on 19th December, 2016)

This Bill seeks to provide for the constitution of Regulatory Body with a view to provide a mechanism for the purpose of regulating fee of

un-aided educational institutions in the State of Punjab and for the matters connected therewith or incidental thereto.

5. The Punjab School Education Board (Amendment) Bill, 2016.  
(Introduced and passed on 19th December, 2016)

This Bill seeks to amend the Principal Act, so as to make provisions to appoint Senior Vice Chairman for smooth functioning of the Board in addition to Chairman and Vice Chairman and to fill these posts from the persons who have served the Central Government or State Government or both as member of the Indian Administrative Services or Punjab Civil Service for a period of not less than ten years.

-----

6. The Punjab Bhagwan Valmik Ji Tirath Sthal (Ram Tirath) Shrine Board Bill, 2016.  
(Introduced and passed on 19th December, 2016)

This Bill seeks to provide for the better management, administration and governance of the Bhagwan Valmik Ji Tirath Sthal (Ram Tirath) Shrine and its endowments including the lands and buildings attached or appurtenant to the Shrine.

-----

7. The Punjab State Commission for Women (Second Amendment) Bill, 2016.  
(Introduced and passed on 19th December, 2016)

This Bill seeks to amend the Principal Act, so as to create a post of Senior Vice-Chairperson in addition to the posts of Chairperson and Vice-Chairperson in Punjab State Commission for women for the empowerment, protection, upliftment and promotion of common interests of women.

-----

## 8. The Punjab Allotment of State Government Land Bill, 2016.

(Introduced and passed on 19th December, 2016)

This Bill seeks to confer propriety rights at reasonable rates on persons who, either by themselves or their lineal ascendants have been cultivating this land for 20 years or more.

-----

## 9. The Punjab State Commission for Minorities (Third Amendment) Bill, 2016.

(Introduced and passed on 19th December, 2016)

This Bill seeks to amend the Principal Act, so as to strengthen the Punjab State Commission for Minorities and to give more representation and stability in the governance to minority communities by giving an another term of three years to the Chairperson.

-----

**7. PAPERS LAID**

Sr. No.	By whom Laid	Date on which Laid	Subject
1	2	3	4
1.	Minister for Parliamentary Affairs	19-12-2016	1. The Punjab Development Fund Rules, 2016, as required under Section 9(3) of the Punjab Development Fund Act, 2014. 2. The 4th Annual Report of the Punjab State Power Corporation Limited for the year 2013-14, as required under Section 619-A of the Companies Act, 1956. 3. The 5th Annual Report of the Punjab State Transmission Corporation Limited (PSTCL) for the year 2014-15, as required under Section 619-A of the Companies Act, 1956.

---

1	2	3	4
			<p>4. The Annual Statement of Accounts of the Greater Mohali Area Development Authority (GMADA) for the year 2014-15, as required under Section 53(5) of the Punjab Regional &amp; Town Planning and Development Act, 1995.</p> <p>5. The Annual Statement of Accounts of the Punjab Urban Planning &amp; Development Authority (PUDA) for the year 2014-15, as required under Section 53(5) of the Punjab Regional &amp; Town Planning and Development Act, 1995.</p> <p>6. The 47th Annual Report of the Punjab State Warehousing Corporation for the year 2013-14, as required under Section 31(11) of the Warehousing Corporation Act, 1962.</p> <p>7. The Annual Report of the Punjab Health Systems Corporation for the year 2014-15, as required under Section 21(4) of the Punjab Health Systems Corporation Act, 1996.</p> <p>8. The Separate Audit Report on the Accounts of the Punjab State Human Rights Commission, Chandigarh for the year 2011-12, as required under Section 35(4) of the Protection of Human Rights Act, 1953.</p>

---

1	2	3	4
			9. The Annual Administrative Report of the Punjab State Industrial Development Corporation Limited for the year 2015-16, as required under Section 619-A of the Companies Act, 1956.
			10. The Annual Report & Accounts of the Punjab Small Industries & Export Corporation Ltd., Chandigarh for the year 2013-14, as required under Section 619-A of the Companies Act, 1956.
			11. The 38th Annual Report of the Punjab Information & Communication Technology Corporation Limited for the year 2013-14, as required under Section 619-A of the Companies Act, 1956.

-----

### 8. OTHER MOTIONS

Sr. No.	Minister/ Member moving	Moved on	Discussed on	Subject	Remarks/ Decision
1	2	3	4	5	6
1.	Minister for Parliamentary Affairs	19-12-2016	19-12-2016	Motion reg. suspension of certain Rules of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly).	Carried unanimously

1	2	3	4	5	6
2.	Minister for Parliamentary Affairs	19-12-2016	19-12-2016	Motion under Rule 16 regarding Adjournment of the House sine-die.	Carried

—

**APPENDIX-I**

**BULLETIN**

**Monday, the 19th December, 2016**

**(From 2.00 P.M. to 3.39 P.M.)**

**1. OBITUARY REFERENCES**

The Hon'ble Speaker made references to the passing away of the following:-

- i) Ms. J Jayalalithaa, Chief Minister of Tamil Nadu;
- ii) Sardar Avtar Singh Brar, Ex-Minister ;
- iii) Sardar Devinder Singh Bajwa, Ex-Minister ;
- iv) Shri Hakam Singh, Freedom Fighter ;
- v) Shri Gurdyal Singh, Freedom Fighter;
- vi) Shri Pritam Singh, Freedom Fighter;
- vii) Shri Harchand Singh, Freedom Fighter;
- viii) Shri Kulwant Singh, Freedom Fighter ;
- ix.) Shri Tara Singh, Freedom Fighter;
- x) Shri Teja Singh, Freedom Fighter;
- xi) Shri Chanan Singh, Freedom Fighter; and
- xii) Martyr Hawaldar Sukhraj Singh.

The Hon'ble Speaker paid rich tributes to the above mentioned great personalities and informed the House that condolence messages would be sent to the bereaved families.

The House stood in silence for two minutes as a mark of respect to the departed souls.

**2. ADJOURNMENT OF THE HOUSE FOR A SHORT WHILE**

After paying tributes, the Hon'ble Speaker adjourned the House till 3.00 P.M as a mark of respect to the departed souls.

**3. ANNOUNCEMENT BY THE HON'BLE SPEAKER REGARDING PANEL OF CHAIRMEN**

The Hon'ble Speaker made an announcement under Rule 13 (1) of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha(Punjab Legislative Assembly) regarding nomination of the following Members to serve on the Panel of Chairmen :-

1. Sardar Iqbal Singh Jhundani,
2. Sardar Gurpartap Singh Wadala,
3. Shri Brahm Mohindra, and
4. Shri Manoranjan Kalia.

**4. ANNOUNCEMENT BY THE SECRETARY**

The Secretary laid on the Table of the House a statement showing the Bills which were passed by the 14th Vidhan Sabha during its 13th Session which have since been assented to by the Governor.

**5. MOTION REGARDING SUSPENSION OF CERTAIN RULES OF THE RULES OF PROCEDURE AND CONDUCT OF BUSINESS IN THE PUNJAB VIDHAN SABHA (PUNJAB LEGISLATIVE ASSEMBLY).**

The Parliamentary Affairs Minister moved the following motion in the House and was carried unanimously :-



"This House resolves that the current Session of the Punjab Vidhan Sabha (Punjab Legislative Assembly) being in the nature of Special Session to transact certain urgent and important Government Business, only Government Business be transacted during this Session and no other business whatsoever including Questions, Calling Attention Notices and any other business to be initiated by a Private Member be brought before or transacted in the House during the Session and all relevant Rules on the subject in the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly) do hereby stand suspended to that extent."

**6. PAPERS LAID ON THE TABLE**

The Parliamentary Affairs Minister laid on the Table of the House papers as mentioned at Sr. No. 1 to 11 shown under Item No. IV in today's List of Business.

**7. MOTION UNDER RULE 16**

The following motion moved by the Parliamentary Affairs Minister was put to the vote of the House and carried:

"That the Vidhan Sabha(Assembly) on its rising this day shall stand adjourned sine-die."

**8. LEGISLATIVE BUSINESS**

**1. The Punjab Water Supply and Sewerage Board(Amendment) Bill, 2016**

The Local Government Minister introduced The Punjab Water Supply and Sewerage Board(Amendment) Bill, 2016 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During Clause -wise consideration of the Bill, Sub-Clause (2) of Clause 1, Clauses 2 to 4, collectively, Sub-Clause (1) of Clause 1 and Title were put to the vote of the House and carried.

The motion moved by the Local Government Minister that

"The Punjab Water Supply and Sewerage Board(Amendment) Bill, 2016 be passed" was put to the vote of the House and carried unanimously.

The Local Government Minister spoke for 1 minute on the Bill.

**2. The C.T. University Bill, 2016**

The Higher Education Minister introduced The C.T. University Bill, 2016 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During Clause-wise consideration of the Bill, Sub-Clause (2) of Clause 1, Clauses 2 to 38, collectively, Sub-Clause (1) of Clause 1 and Title were put to the vote of the House and carried.

The motion moved by the Higher Education Minister that "The C.T. University Bill, 2016 be passed" was put to the vote of the House and carried unanimously.

**3. The Punjab Ad hoc, Contractual, Daily Wage, Temporary, WorkCharged and Outsourced Employees Welfare Bill, 2016**

The Parliamentary Affairs Minister introduced The Punjab Ad hoc, Contractual, Daily Wage, Temporary, Work Charged and Outsourced Employees Welfare Bill, 2016 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During Clause-wise consideration of the Bill, Sub-Clause (2) of Clause 1, Clauses 2 to 14, collectively, Sub-Clause (1) of Clause 1 and Title were put to the vote of the House and carried.

The motion moved by the Parliamentary Affairs Minister that " The Punjab Adhoc, Contractual, Daily Wage, Temporary, Work Charged and Outsourced Employees Welfare Bill, 2016 be passed" was put to the vote of the House and carried unanimously.

The Parliamentary Affairs Minister spoke for 3 minutes on the Bill.

**4. The Punjab Regulation of Fee of Unaided Educational Institutions Bill, 2016**

The Education Minister introduced The Punjab Regulation of Fee of Unaided Educational Institutions Bill, 2016 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried .

During Clause-wise consideration of the Bill, Sub-Clause (2) of Clause 1, Clauses 2 to 23, collectively, Sub-Clause (1) of Clause 1 and Title were put to the vote of the House and carried.

The motion moved by the Education Minister that "The Punjab Regulation of Fee of Unaided Educational Institutions Bill, 2016 be passed" was put to the vote of the House and carried.

**5. The Punjab School Education Board (Amendment) Bill, 2016**

The Education Minister introduced The Punjab School Education Board (Amendment) Bill, 2016 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried .

During Clause-wise consideration of the Bill, Sub-Clause (2) of Clause 1, Clauses 2 to 11, collectively, Sub-Clause (1) of Clause 1 and Title were put to the vote of the House and carried.

The motion moved by the Education Minister that "The Punjab School Education Board (Amendment) Bill, 2016 be passed" was put to the vote of the House and carried .

**6. The Punjab Bhagwan Valmik Ji Tirath Sthal ( Ram Tirath) Shrine Board Bill,2016**

The Tourism Minister introduced The Punjab Bhagwan Valmik Ji Tirath Sthal ( Ram Tirath)Shrine Board Bill,2016 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During Clause-wise consideration of the Bill, Sub-Clause (2) of Clause 1, Clauses 2 to 41, collectively, Sub-Clause (1) of Clause 1 and Title were put to the vote of the House and carried.

The motion moved by the Tourism Minister that "The Punjab Bhagwan Valmik Ji Tirath Sthal ( Ram Tirath)Shrine Board Bill, 2016 be passed" was put to the vote of the House and carried.

**7. The Punjab State Commission for Women (Second Amendment) Bill, 2016**

The Minister for Women and Child Development introduced The Punjab State Commission for Women (Second Amendment) Bill, 2016 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried .

During Clause-wise consideration of the Bill, Sub-Clause (2) of Clause 1, Clauses 2 to 7 collectively, Sub-Clause (1) of Clause 1 and Title were put to the vote of the House and carried .

The motion moved by the Minister for Women and Child Development that "The Punjab State Commission for Women (Second Amendment) Bill, 2016 be passed" was put to the vote of the House and carried.

**8. The Punjab Allotment of State Government Land Bill, 2016**

The Rural Development and Panchayats Minister introduced The Punjab Allotment of State Government Land Bill, 2016 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried .

During Clause-wise consideration of the Bill, Sub-Clause (2) of Clause 1, Clauses 2 to 16, collectively, Sub-Clause (1) of Clause 1 and Title were put to the vote of the House and carried .

The motion moved by the Rural Development and Panchayats Minister that "The Punjab Allotment of State Government Land Bill, 2016 be passed" was put to the vote of the House and carried.

**9. The Punjab State Commission for Minorities (Third Amendment) Bill, 2016**

The Parliamentary Affairs Minister introduced The Punjab State Commission for Minorities (Third Amendment) Bill, 2016 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During Clause-wise consideration of the Bill, Sub-Clause (2) of Clause 1, Clause 2, Sub-Clause (1) of Clause 1 and Title were put to the vote of the House and carried.

The motion moved by the Parliamentary Affairs Minister that "The Punjab State Commission for Minorities (Third Amendment) Bill, 2016 be passed" was put to the vote of the House and carried.

The House then adjourned sine-die.

**10.**

-----  
**APPENDIX-II  
COMMITTEE**

**NOMINATED BY THE SPEAKER**

**BUSINESS ADVISORY COMMITTEE**

**(Nominated on 17<sup>th</sup> December, 2016 under Rule 208(1))**

- 
- |   |                     |
|---|---------------------|
| 1. Doctor Charnjit Singh Atwal, Speaker                                   | Ex-officio Chairman |
| 2. Sardar Sukhbir Singh Badal, Deputy Chief Minister;                     | Member              |
| 3. Shri Chuni Lal Bhagat, Minister for Forests and Wild<br>Life & Labour; | Member              |
| 4. Shri Madan Mohan Mittal, Minister for Parliamentary<br>Affairs;        | Member              |
| 5. Sardar Parminder Singh Dhindsa, Minister for<br>Finance; and           | Member              |

6. Sardar Charanjit Singh Channi, MLA & Leader of Opposition. Member

**SPECIAL INVITEES**

1. Shri Dinesh Singh, Deputy Speaker;
2. Shri Manoranjan Kalia, MLA;
3. Smt. Rajinder Kaur Bhattal, MLA; and
4. Rana Gurmeet Singh Sodhi, MLA.

-----

**(i) INDEX****To**

Resume of Business transacted by the Punjab Vidhan Sabha during its Fifteenth Session, 2016

<b>'A'</b>	Page(s)
Appendix I	15
Appendix II	21
<b>'B'</b>	
Bill (S)	10
Synopsis of - passed	10
Bulletin	15
<b>'C'</b>	
Committee –	
...Nominated	21
<b>'L'</b>	
Legislation	5
<b>'M'</b>	
Motion(s)	14
Other.....	14
<b>'O'</b>	
Obituary References	4
Other Motions	14
Official Bills	5
<b>'P'</b>	
Panel of Chairmen	4
Programme Observed	1
Prorogation of the Vidhan Sabha	1
Papers Laid	12
<b>'S'</b>	
Summoning, Sitting and Prorogation of the Vidhan Sabha	1
Synopsis of Bills passed by the Vidhan Sabha	10

## **PREFACE**

The following pages contain Resume of Business transacted by the Fourteenth Vidhan Sabha during its Fifteenth Session, 2016 held on 19th December 2016 together with the Bulletin issued after the adjournment of the Sitting of the Sabha.

2. It is hoped that the publication would be found useful by the Members and others who may wish to know in detail what work was done by the Vidhan Sabha in the above mentioned Session.

3. Any suggestion for further improvement of this publication in future would be very gratefully welcomed.

Chandigarh:  
3rd April, 2017

SHASHILAKHANPAL MISHRA,  
SECRETARY



## TABLE OF CONTENTS

<b>Sr. No.</b>	<b>Subject</b>	<b>Page(s)</b>
1.	Summoning, Sitting and Prorogation of the Vidhan Sabha	1
2.	Programme Observed	1
3.	Panel of Chairmen	4
4.	Obituary References	5
5.	Legislation	5
6.	Synopsis of Bills passed by the Vidhan Sabha	10
7.	Papers Laid	12
8.	Other Motions	14
<b>APPENDIX-1</b>		
9.	Bulletin pertaining to the Fifteenth Session, 2016	15
<b>APPENDIX-II</b>		
10.	Committee Nominated -----	21
	Index	(i)

**RESUME**  
**OF**  
**BUSINESS TRANSACTED**  
**BY THE**  
**14TH PUNJAB VIDHAN SABHA**  
**DURING**  
**ITS FIFTEENTH (SPECIAL) SESSION, 2016**  
**WITH**  
**APPENDICES CONTAINING THE DAY'S BULLETIN**  
**AND**  
**COMMITTEE OF THE VIDHAN SABHA**



---

**PUNJAB VIDHAN SABHA SECRETARIAT,**  
**CHANDIGARH.**  
**March, 2017**

© 2017

**Published under the authority of the Punjab Vidhan Sabha and  
printed by the Controller, Printing and Stationery, Punjab, at Punjab  
Government Press, S.A.S. Nagar**